

Woollen Handknotted

Carpets :

(a) CCS 5-20% depending upon fob value of exports.

(d) Replenishment 10 % in the shape of Raw-materials used for production.

(c) Import of Raw-Wool Duty Free.

These incentives are reviewed from time to time.

### Development of Tiruchirapalli Airport for Boeing Service

3114. SHRI S. A. DORAI SEBASTIAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received representations from the public as well as from the Chamber of Commerce & Industry to convert the Tiruchirapalli Airport and develop the infrastructure to facilitate Boeing Services;

(b) whether in view of the rapid development in tourism both by foreigners and domestic, Government have already surveyed the need for introducing Boeing Services; and

(c) if so, when the work would be taken up?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) and (c). Indian Airlines have already started Boeing 737 services twice a week between Tiruchirapalli and Colombo. Indian Airlines have plans to start Boeing 737 services on the route Madras-Tiruchirapalli-Trivandrum effective from summer 1982 schedule.

It is proposed to extend the Terminal Building in three phases. An estimate of Rs. 13.03 lakhs has been sanctioned for the first phase of extension to provide additional area in the concourse a new departure holding area and some additional area for booking and baggage handling in the domestic side only.

Due to several financial constraints no provision has been made for development of runway in the Sixth Plan.

### Manufacture of Soaps by Hindustan Lever Ltd. and reduction in its Foreign Share Holdings

3115. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 193 on 28th August, 1981 regarding manufacture of soaps by Hindustan Lever Ltd. and reduction in its foreign share holdings and state:

(a) whether any soaps have been manufactured by Hindustan Lever Ltd. during 1979 and 1980, if so, the details of the column/columns where the production of soaps has been shown in the statement laid on the Table of the House, if not the reasons therefor;

(b) whether soaps still constitute the bulk of the production and turnover of the company;

(c) whether the bulk of the production of soaps is manufactured out of traditional oils and not minor oils where the company has claimed use of sophisticated technology; and

(d) whether Government now propose to implement the directions of the Reserve Bank of India to the company for reducing its foreign equity shareholding in a minimum of 40 per cent without any further delay?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) In the analysis of turnover indicated in reply to the earlier question under reference, the value of soap production has been distributed by

the company over the following three entries:

Processed triglycerides — Item I (v) (b)  
Saponification and  
extraction of lyc — Item 2 (iii)  
Soap packing — Item 4 (i)

(b) Soap production constitutes 42 per cent of the turnover of the company.

(c) No, Sir. About 74 per cent of the oils used by the company is non-traditional and non-edible in nature.

(d) The representations made by the company seeking its eligibility to retain 51 per cent foreign equity under FERA guidelines do not depend solely on the nature of technology involved in the manufacture of processed triglycerides. The company has drawn attention to certain other provisions of FERA guidelines also and these are under consideration. It is hoped that a final decision will be taken shortly.

#### **Purchase of Cotton by C.C.I. Due to Slump in Cotton Prices in Gujarat**

3116. SHRI R. P. GAEKWAD: Will the Minister of COMMERCE be pleased to state:

(a) whether the Cotton Corporation of India propose to step up its purchase drive in view of slump in cotton prices in Gujarat State; and

(b) the purchase centres opened so far and the cotton bales purchased by the Cotton Corporation of India by now?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The Cotton Corporation of India have already stepped up its purchases in Gujarat.

(b) Out of 58 centres proposed to be operated by the Cotton Corporation of India in Gujarat during the current cotton season, the Corporation has already commenced purchases at 26 centres and have purchased 65, 667 bales of cotton as on 3-3-1982 and further purchases are in progress.

Purchases at the remaining centres would commence with the picking up of the arrivals.

#### **Branches of United India Insurance Corporation**

3117. SHRI D. S. A. SIVAPRAKASHAM: Will the Minister of FINANCE be pleased to state:

(a) how many new branches of the United India Insurance Corporation are proposed to be opened in Southern region; and

(b) the places of the proposed branches?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI): (a) Subject to availability of manpower, United India Insurance Company Limited proposes to open 47 branches in Southern region.

(b) The places proposed are as under:

1. Adilabad
2. Ambur
3. Anakapalli
4. Badagara
5. Bangalore City
6. Bidar
7. Chayminar
8. Chickmangalur
9. Chirala
10. Chitradurga
11. Coondapur
12. Coonoor
13. Cuddapah Town
14. Dharwar
15. Gobichettipalayam
16. Gudiwada
17. Guntur Town
18. Hindupur
19. Hospet